

Name of Corporate Debtor:		Man Infraprojects Limited												
Date of Commencement of CIRP:		22-03-2024												
List of Creditors as on:		30-07-2026												
List of secured financial creditors (Other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Axis Bank	08.04.2024	5,54,02,601	5,53,17,493	Secured	5,53,17,493	5,53,17,493	No	6.98%	-	-	85,108	-	Principal Borrower: Man Tubinox Limited Security: Office No. 204 & Shop No. 2 , Man Excellenza Corporate Guarantee: Man Infraprojects Limited
2	ASREC (India) Limited	08.04.2024	72,39,16,508	72,39,16,508	Secured	72,39,16,508	72,39,16,508	No	91.33%			-	-	*STCI Finance Limited assigned its debt to ASREC (India) Limited vide assignment deed dated 25th March 2026 Co-Borrowers: Man Tubinox Limited & Man Infraprojects Limited Security: Office Nos. 603 (belonging to Priyal Mansukhani) & 604 and Shop Nos. 3 & 4 , Man Excellenza Personal Guarantee: Priyal, Anita & Jagdish Mansukhani *Rajarambapu Sahakari Bank Ltd., Peth assigned its debt to ASREC (India) Limited vide assignment deed dated 30th March 2026 Principal Borrower: Man Corp Limited Security: Shop No. 1 , Man Excellenza Corporate Guarantee: Man Infraprojects & Man Tubinox Personal Guarantee: Anita & Jagdish Mansukhani
Total			77,93,19,109	77,92,34,001		77,92,34,001	77,92,34,001		98.30%	-	-	85,108	-	

Note: Claims have been admitted provisionally subject to verification with the books of accounts of the Corporate Debtor